

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:595
ANSWERED ON:15.07.2014
DEVELOPMENT OF COOPERATIVE SOCIETIES
Singh Shri Sunil Kumar

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of cooperative societies functioning in the country at present, State/ UT-wise;
- (b) whether the Government proposes to formulate a national policy for the development and upgradation of cooperative societies; and
- (c) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. SANJEEV KUMAR BALYAN)

(a): The State/UT-wise details of Multi State Cooperative Societies registered under Multi State Cooperative Societies Act, 2002, the Act administered by the Government of India, are at Annexure. Details of Societies registered in States under their respective Cooperative Societies Acts are not maintained by the Government of India.

(b) & (c): Government of India has a National Policy on Cooperatives, 2002. The main objective of the National Policy on Cooperative is to facilitate all round development of the cooperatives in the country. The Policy seeks to achieve, inter- alia; ensuring functioning of the cooperatives based on basic cooperative values and principles; revitalization of cooperative structure particularly in the sector of agriculture credit; reduction of regional imbalances through provision of support measures; strengthening of the Cooperative Education & Training and Human Resource Development for professionalization of the management of the Cooperatives; and greater participation of members in the management of cooperatives and promoting the concept of user members.